

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:604
ANSWERED ON:21.11.2001
CELLULAR LICENCING POLICY
GANGASANDRA SIDDAPPA BASAVARAJ;IQBAL AHMED SARADGI

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether the Government have received an amount of Rs. 1633 crore from 4th Cellular Licencing Policy;
- (b) if so, the total companies which have given a bid;
- (c) the amount deposited by each company;
- (d) the details of the circles that have been awarded to these companies;
- (e) whether these companies were asked to deposit 20% of their price bid by August 2, 2001;
- (f) if so, the time by which the remaining balance would be paid by them;
- (g) whether all the bidders have fully paid the amount; and
- (h) if so, the time by which the project is likely to be started?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

(a) Yes, Sir. The Government have received Rs. 1633.57 crores (approx.) as entry fee from five companies who have been granted 4th Cellular Licences for 17 service areas.

(b) to (d): Seven companies had given their bids of which five companies were found successful for grant of licences. The amount of entry fee quoted and deposited by the successful bidders towards grant of licences and the Service Areas (Metro City/Telecom Circle Service Areas) are given in Annexure. All the 17 licences have since been signed with these companies.

(e) to (g): Demand letter was sent to successful bidders on 31st July, 2001 asking them to deposit 20% of the quoted entry fee by 2nd August, 2001. All the companies had deposited this amount within the stipulated time frame. Balance 80% of the quoted entry fee was also deposited by all the successful bidders by 10.08.2001 and thus a total entry fee of Rs. 1633.57 crores (approx.) stands fully paid by the successful bidders.

(h) All the 17 licences have been signed with effective dates between 26th September, 2001 to 5th October, 2001. In terms of the Licence Agreement, the service is to be commissioned by the licencees within one year from the effective date of the licence; therefore, the services are likely to be started by September/October, 2002.

ANNEXURE

AMOUNT OF ENTRY FEE DEPOSITED BY SUCCESSFUL BIDDERS AND THE SERVICE AREAS.

S.No. Name of the company Service Area Amount paid
(Rs. In Crores)

1. M/s. Bharti Cellular Limited Mumbai 203.66

2. -do- Gujarat 109.01

3. -do- Kerala 40.54

4. -do- Haryana 21.46

5. -do- Madhya Pradesh 17.45
6. -do- Maharashtra 189.00

- 7 -do- Tamil Nadu 79.00

8. -do- UP(West) 30.55

9. M/s. Birla AT&T Communications Limited Delhi 170.70
10. M/s. Barakhamba Sales and Services Limited Chennai 154.00
11. -do- Andhra Pradesh 103.01
12. -do- Karnataka 206.83
13. M/s. Escorts Telecommunications Limited Himachal Pra 1.10
14. -do- Punjab 151.75
15. -do- Rajasthan 32.25
16. -do- UP(East) 45.25
17. M/s Reliable Internet Services Limited Kolkata 78.01

Total 1633.57